

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4426/2026 BLAPL/1490/2026	BABLU BAG VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BHEDEN /2 /2026 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000001/2026
2	D-BLAPL/3236/2026 BLAPL/1491/2026	ASHOK SARKAR VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MOTU /136 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000123/2024
3	D-BLAPL/3918/2026 BLAPL/1492/2026	SIDHANTA KARADA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	R.UDAYAGIRI /93 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000061/2024
4	D-BLAPL/4441/2026 BLAPL/1493/2026	PRADEEP PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHARAKOT PS /230 /2024 A.D.J.,ASKA(Ganjam) ST/0000105/2025
5	D-BLAPL/4483/2026 BLAPL/1494/2026	SK. MOZAFER @ SK. MOJAFAR @ PATI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIHIDI /197 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001190/2025
6	D-BLAPL/4023/2026 BLAPL/1495/2026	BIMALKANTA BEHERA @ PINKU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /34 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000081/2026
7	D-BLAPL/4439/2026 BLAPL/1496/2026	BIBHUTI BHUSAN LENKA @ JITU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /141 /2025 2ND A.D.J.,KHURDA(Khordha) ST/0000271/2025
8	D-BLAPL/4440/2026 BLAPL/1497/2026	LALU GANDA VS STATE OF ODISHA	MANGU NANDY VS	MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000073/2025
9	D-BLAPL/4118/2026 BLAPL/1498/2026	DEBASISH PRASAD RAY VS STATE OF ODISHA	KAILASH KUMAR MUKHI VS	PHULBANI SADAR /11 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000019/2026
10	D-BLAPL/4402/2026 BLAPL/1499/2026	VAKIL BANJARA @ VAKIL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT GRPS /38 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000144/2025
11	D-BLAPL/4359/2026 BLAPL/1500/2026	SWAGAT PATEL @ SWAGAT KUMAR PATEL VS STATE OF ODISHA	DIPANKAR ACHARYA VS	BHASMA /6 /2026 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000025/2026

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12	D-BLAPL/3242/2026 BLAPL/1501/2026	BALARAM BISOI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ORKEL /33 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000045/2025
13	D-BLAPL/4408/2026 BLAPL/1502/2026	SARMA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	TIKIRI /211 /2025 J.M.F.C.,KASHIPUR(Rayagada) GR/0000731/2025
14	D-BLAPL/3813/2026 BLAPL/1503/2026	ADIKANDA SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /1130 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001875/2025
15	D-BLAPL/4371/2026 BLAPL/1504/2026	PRABHAS KARMI VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /12 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000018/2026
16	D-BLAPL/4036/2026 BLAPL/1505/2026	SOUMYA RANJAN PAL VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	CUTTACK SADAR /31 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000047/2026
17	D-BLAPL/4414/2026 BLAPL/1506/2026	SHYAMA GHANA KASI VS STATE OF ODISHA	AMIT BISWAL VS	AMBADOLA /167 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMPUR TR/0000013/2025
18	D-BLAPL/4120/2026 BLAPL/1507/2026	CH. GOPAL PRUSTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /20 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda) TR/0000012/2026
19	D-BLAPL/4375/2026 BLAPL/1508/2026	BISWAJIT DEBATA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	INDUSTRIAL,NISA /40 /2025 A.D.J.,ANGUL(Anugul) CT/0000435/2025
20	D-BLAPL/4140/2026 BLAPL/1509/2026	PITAMBER @ PITAMBAR MALIK VS STATE OF ODISHA	KARUNAKAR GAYA VS	PATTAMUNDAI MODEL /37 /2024 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000008/2024
21	D-BLAPL/4212/2026 BLAPL/1510/2026	CHANDAN KUMAR PATTNAIK @ CHANDAN PATTANAIAK VS STATE OF ODISHA	SULOCHANA PATRO VS	BADABAZAR /590 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003274/2025
22	D-BLAPL/4416/2026 BLAPL/1511/2026	CHITTARANJAN MAHALIK VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000081/2025
23	D-BLAPL/4241/2026	PATHAN @ SWADHIN SINGH	SOUBHAGYA SWAIN	MADHUPATNA /294 /2025

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	BLAPL/1512/2026	VS STATE OF ODISHA	VS	AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000189/2025
24	D-BLAPL/4270/2026 BLAPL/1513/2026	DUSHASAN MALIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SABARANG /246 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002420/2025
25	D-BLAPL/4376/2026 BLAPL/1514/2026	SUNIL SONKAR VS STATE OF ODISHA	PULLIN MARTHA VS	RAIRAKHOL /281 /2025 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000028/2025
26	D-BLAPL/4320/2026 BLAPL/1515/2026	BABILA MALI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000031/2025
27	D-BLAPL/4434/2026 BLAPL/1516/2026	ARIYAN MAHANANDIA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	ROURKELA CYBER P.S. /3 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundergarh) GR/0000137/2026
28	D-BLAPL/4377/2026 BLAPL/1517/2026	DHRUB MANDAL @ DHRUBA MANDAL VS STATE OF ODISHA	ARIJEET MISHRA VS	RAYAGADA TOWN /404 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rajnagar) GR/0000770/2025
29	D-BLAPL/4330/2026 BLAPL/1518/2026	GANGADHAR PANDA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SORO /764 /2024 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000053/2024
30	D-BLAPL/4344/2026 BLAPL/1519/2026	SANATAN DALAI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /725 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000020/2025
31	D-BLAPL/4438/2026 BLAPL/1520/2026	NARAYAN PAPUL VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /117 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000097/2025
32	D-BLAPL/4345/2026 BLAPL/1521/2026	ADITYANARAYAN PANDA @ BUDHA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /23 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000087/2026
33	D-BLAPL/4384/2026 BLAPL/1522/2026	JAYANTA KUMAR MALIK @ BAPI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	NILGIRI /520 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000746/2025
34	D-BLAPL/4328/2026 BLAPL/1523/2026	MYLAPALLI MAHESH @ RAJ VS	DEBIDUTTA MOHAPATRA VS	DELANGA /379 /2025 J.M.F.C.,PIPILI(Puri)

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35	D-BLAPL/4004/2026 BLAPL/1524/2026	STATE OF ODISHA DEBASISH SETHI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	GR/0000920/2025 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PURI(Puri)
36	D-BLAPL/4186/2026 BLAPL/1525/2026	RABINDRA SAHU @ RINKU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GR/0001286/2025 MANAMUNDA /389 /2025 J.M.F.C.,KANTAMAL(Baudh)
37	D-BLAPL/4411/2026 BLAPL/1526/2026	BINATI DIGAL VS STATE OF ODISHA	DEBASIS MISHRA VS	CT/0000568/2025 PHULBANI SADAR /33 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
38	D-BLAPL/4398/2026 BLAPL/1527/2026	CHITTARANJAN ROUTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Spl/0000043/2025 TOMANDO /1 /2021 3RD A.D.J., BHUBANESWAR(Khordha)
39	D-BLAPL/4341/2026 BLAPL/1528/2026	SUKRA KIRSANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TR/0000002/2021 MUDULIPODA /17 /2025 A.D.J.,MALKANGIRI(Malkangiri)
40	D-BLAPL/4444/2026 BLAPL/1529/2026	NIMAIN CHARAN SAHOO VS STATE OF ODISHA (CBI)	BHAGABAT PRASAD RATH VS	CT/0000049/2025 S.P.(CID-CRL),CUTTACK /7 /2025 SPECIAL C.J.M.(CBI),BHUBANESWAR(K
41	D-BLAPL/4401/2026 BLAPL/1530/2026	JHARANA BEWA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spe/0000029/2025 / /0 SPECIAL JUDGE,BALASORE(Baleshwar)
42	D-BLAPL/4425/2026 BLAPL/1531/2026	ROHIT KUMAR SAH VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	Spl/0000013/2026 BOLANGIR TOWN /802 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
43	D-BLAPL/4435/2026 BLAPL/1532/2026	NARAYAN BEHERA @ KALIA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GR/0002193/2025 RAGHUNATHPALI /188 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sund
44	D-BLAPL/4423/2026 BLAPL/1533/2026	CHINTAMANI SAHU VS STATE OF ODISHA	GOPAL PRASAD LAL VS	ST/0000034/2022 RENGALI (SAMBALPUR) /212 /2022 2ND A.D.J., SAMBALPUR(Sambalpur)
45	D-BLAPL/4462/2026 BLAPL/1534/2026	PINTU BIBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	ST/0000119/2023 MANAMUNDA /190 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000136/2025

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46	D-BLAPL/4304/2026 BLAPL/1535/2026	BASANTI BEHERA VS STATE OF ODISHA	UMESH KUMAR LENKA VS	BARAMBA /372 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000490/2025
47	D-BLAPL/4446/2026 BLAPL/1536/2026	RABINDRA NAYAK @ RABI @ BISHNU MOHAN NAYAK VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	SIMULIA /525 /2025 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000348/2025
48	D-BLAPL/4464/2026 BLAPL/1537/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /703 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000114/2025
49	D-BLAPL/4347/2026 BLAPL/1538/2026	AKSHAY JADAV VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /30 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000062/2026
50	D-BLAPL/4520/2026 BLAPL/1539/2026	MD. FIROZ VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BARBIL /39 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000118/2025
51	D-BLAPL/4466/2026 BLAPL/1540/2026	RAJESH KHANA DIGAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /703 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000114/2025
52	D-BLAPL/4527/2026 BLAPL/1541/2026	RUPAK KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	PADAMPUR /240 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000851/2025
53	D-BLAPL/4135/2026 BLAPL/1542/2026	ROMIYA RANJAN NAYAK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	CYBER CRIME AND E.O, BALASORE /52 S.D.J.M.,BALASORE(Baleshwar) CT/0001077/2025
54	D-BLAPL/4528/2026 BLAPL/1543/2026	PRADIP DALABEHERA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /28 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama) Spl/0000052/2026
55	D-BLAPL/4231/2026 BLAPL/1544/2026	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000007/2026
56	D-BLAPL/4301/2026 BLAPL/1545/2026	MUNA BISWAL VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	CAPITAL P.S. /226 /2019 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000274/2021
57	D-BLAPL/4501/2026	MANOJ SAHU	JYOTIRMAYA SAHOO	POLASARA PS /313 /2022

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	BLAPL/1546/2026	VS STATE OF ODISHA	VS	A.D.J.,KODALA(Ganjam) ST/000015/2023
58	D-BLAPL/4391/2026 BLAPL/1547/2026	BIRMAL HEMBRAM VS STATE OF ODISHA	ANUPAM DASH VS	JHARPOKHARIA /21 /2026 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000056/2026
59	D-BLAPL/40207/2025 BLAPL/1548/2026	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000142/2025
60	D-BLAPL/4504/2026 BLAPL/1549/2026	RAKESH BARIK @ BARIKI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /851 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000200/2025
61	D-BLAPL/4536/2026 BLAPL/1550/2026	TAJUDDIN KHAN @ TAJU @ TAJUB @ TAJU KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /377 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000495/2025
62	D-BLAPL/39639/2025 BLAPL/1551/2026	MUKESH ORAM VS STATE OF ODISHA	SANJUKTA MUNDA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
63	D-BLAPL/4515/2026 BLAPL/1552/2026	BINDUSAGAR MOHANTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /4 /2026 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000004/2026
64	D-BLAPL/3952/2026 BLAPL/1553/2026	TUNA @ RUNA SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /293 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000016/2025
65	D-BLAPL/4119/2026 BLAPL/1554/2026	MITHUN MUNDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BARBIL /500 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0001552/2025
66	D-BLAPL/4227/2026 BLAPL/1555/2026	JAN MOHAMMAD YASIN @ JAN MOHD VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000405/2025
67	D-BLAPL/4358/2026 BLAPL/1556/2026	GUDU @ HITIK PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	DHENKANAL TOWN /2 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000003/2026
68	D-BLAPL/4516/2026 BLAPL/1557/2026	SIMON PRADHAN @ SIMAN VS	MAHES DAS VS	KOTOAGARH /14 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal)

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69	D-BLAPL/4494/2026 BLAPL/1558/2026	STATE OF ODISHA POMESH TEMTRE @ TAMBHRE VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	Spl/0000053/2026 EOW,BHUBANESWAR /5 /2024 PRESIDING OFFICER, O.P.I.D. COURT,B CT/0000008/2024
70	D-BLAPL/4546/2026 BLAPL/1559/2026	KARTIK JENA @ BAPUNI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BALAPANDA /227 /2025 J.M.F.C.,PURI(Puri) GR/0001087/2025
71	D-CMAPL/5505/2026 CMAPL/18/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	// ()
72	D-CMAPL/6073/2026 CMAPL/19/2026	RANJAN KUMAR JENA VS COMMISSIONER OF CONSOLIDATION AND SETTLEMENT,ODISHA	DEEPALI MAHAPATRA VS	// ()
73	D-CMP/5004/2026 CMP/294/2026	SARASWATI @ SARASUTI HALDAR VS PRAFULLA HALDAR	PRASANTA KUMAR NANDA VS	// CIVIL JUDGE (SD),MALKANGIRI(Malka CS/0000049/2025
74	D-CMP/54770/2025 CMP/295/2026	SRI SRI RAGHUNATHJEW(DEITY) BIJE, BALASORE VS MANAS RANJAN SATAPATHY	JAYANTA KUMAR MAJHI VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000168/2023
75	D-CMP/5516/2026 CMP/296/2026	NIRAKAR GANDA @ BESAN VS BETIKHAI PATRA	LAXMINARAYAN PATEL VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CS/0000124/2011
76	D-CMP/5387/2026 CMP/297/2026	RAMESH CHANDRA DAS VS UMESH CHANDRA DAS	BHAWANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000124/2023
77	D-CMP/4347/2026 CMP/298/2026	GIRIJA SHANKAR LATH@GIRJA SHANKAR LATH VS PREETY LATH	AMIT PRASAD BOSE VS	// ADDL. CIVIL JUDGE(SD), SAMBALPUR CS/0000039/2008
78	D-CMP/5385/2026 CMP/299/2026	DILLIP MOHANTY VS SATYABHAMA @ ALOKSIKHA SAHOO	BISWARANJAN DALAI VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats RFA/0000006/2022
79	D-CMP/6274/2026 CMP/300/2026	LML ASSOCIATES LLP, JAJPUR VS BIDYADHAR SAMAL	SOUMYA MISHRA VS	// A.D.J.,JAJPUR ROAD(Jajapur) Fao/0000012/2025

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80	D-CMP/6275/2026 CMP/301/2026	SUBHAKANTA NAYAK VS MANOJ KUMAR BEHERA	SOUMYA MISHRA VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) Fao/0000040/2025
81	D-CMP/5536/2026 CMP/302/2026	SMARAN CHETA MOHANTY VS RENUBALA MOHANTY	BRAHMANANDA TRIPATHY VS	// DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000111/2025
82	D-CMP/5663/2026 CMP/303/2026	MAHADEV SAHU VS RAJPAL SINGH	JATINDRA KUMAR MOHAPATRA VS	// CIVIL JUDGE(SD),PHULBANI(Kandhamal) EP/0000002/2023
83	D-CMP/6308/2026 CMP/304/2026	MAA SIDHESWARI THAKURANI BIJE, BBSR VS STATE OF ODISHA	RAKESH BEHERA VS	// DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000092/2025
84	D-CONTC/3880/2026 CONTC/1011/2026	PURNA CHANDRA PUHAN VS BHATRUHARI BHUYAN, O.A.S,(A) TAHASILDAR, REMUNA, BALASORE	ADV. VS	// () //
85	D-CONTC/5506/2026 CONTC/1012/2026	KAPILAS DIPA VS TEMLAL DUBEY, D.E.O, BOUDH	ADV. VS	// () //
86	D-CONTC/5597/2026 CONTC/1013/2026	NIHAR KANT MEHER VS SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL), DEPARTMENT OF ROADS AND BUILDING, ODISHA	ADV VS	// () //
87	D-CONTC/5598/2026 CONTC/1014/2026	GHASIRAM MEHER VS SATYABRATA BEHERA,ENGINEER IN CHIEF(CIVIL), DEPARTMENT OF ROADS AND BUILDING, ODISHA	ADV VS	// () //
88	D-CONTC/5724/2026 CONTC/1015/2026	SUNANDA KUMAR SUTAR VS SHUBHA SARMA, PRINCIPAL SEC., WATER RESOURCES DEPT., BHUBANESWAR	ADV. VS	// () //
89	D-CONTC/5729/2026 CONTC/1016/2026	BASUDEV PARIDA VS SURYANARAYAN MALLICK, SUPERINTENDENT OF POLICE , POLICE MOTOR TRANSPORT, CUTTACK	ADV. VS	// () //
90	D-CONTC/5190/2026 CONTC/1017/2026	SITARANI SUNDI VS MANIMALA NAYAK,CDPO, JHUMPURA BLOCK	ADV VS	// () //
91	D-CONTC/5726/2026	RAMESH CHANDRA MALLICK	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1018/2026	VS KIRANDEEP KAUR SAHOTA, IAS	VS	0 //
92	D-CONTC/5948/2026 CONTC/1019/2026	IDRIS ALI KHAN VS R S GOPALAN, IAS, CHIEF ELECTROAL OFFICER, PRINCIPAL SECRETARY TO GOVT. OF ODISHA	ADV VS	// 0 //
93	D-CONTC/5950/2026 CONTC/1020/2026	AUROBINDA TRIPATHY VS R.S GOPALAN, IAS, CHIEF ELECTROAL OFFICER, PRINCIPAL SECRETARY TO GOVT. OF ODISHA	ADV VS	// 0 //
94	D-CONTC/1691/2026 CONTC/1021/2026	NRUSINGHA BEHERA VS RANJEET KUMAR MANDAL, BRANCH MANAGER, ORISSA STATE COOPERATIVE BANK LTD., SUNDARGARH	TUSAR KANTI PRAHARAJ VS	// 0 //
95	D-CONTC/4728/2026 CONTC/1022/2026	MANAS KUMAR BARIK VS DEBADUTTA PRADHAN, O.A.S	SUBASH CHANDRA PUSPALAKA VS	// 0 //
96	D-CONTC/5113/2026 CONTC/1023/2026	KALI KAMAL PADHY VS SHUBHA SHARMA, IAS	ADV. VS	// 0 //
97	D-CONTC/5884/2026 CONTC/1024/2026	RAMESH CHANDRA PATRA VS KIRANDEEP KAUR SAHOTA, I.A.S	SIDHARTHA SWAIN VS	// 0 //
98	D-CONTC/4753/2026 CONTC/1025/2026	BHAGABAN PRADHAN @ PADHAN VS SIDDHESHWAR BALIRAM BONDAR, COLLECTOR, SAMBALPUR	ADV. VS	// 0 //
99	D-CONTC/4755/2026 CONTC/1026/2026	BIRANCHI MEHER VS SIDDHESHWAR BALIRAM BONDAR, COLLECTOR, SAMBALPUR	ADV. VS	// 0 //
100	D-CONTC/4998/2026 CONTC/1027/2026	URBASI BEHERA @ DALAI VS B.P.ROSALIN, BLOCK AGRICULTURE OFFICER CUM BTT CONVENOR, SIMULIA	ADV. VS	// 0 //
101	D-CONTC/5017/2026 CONTC/1028/2026	MADHU SUDAN SWAIN VS V.C., CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	PRASANNA KUMAR NAYAK 1 VS	// 0 //
102	D-CONTC/5264/2026 CONTC/1029/2026	PARESH KUMAR DWIBEDI VS	ADV. VS	// 0

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103	D-CONTC/5518/2026 CONTC/1030/2026	DR.N.THIRUMALA NAIK, IAS M.C. OF A.K.M. UCHA BIDYAPITHA, BINDIGAON VS DR, N.THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
104	D-CONTC/4085/2026 CONTC/1031/2026	RAMAKANTA KHILLAR VS SANJIB KUMAR MISHRA, ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BHUBANESWAR	ADV. VS	// // ()
105	D-CONTC/4859/2026 CONTC/1032/2026	BULU DAKUA VS AJAYA KUMAR PATRA, D.E.O., GANJAM	ADV. VS	// // ()
106	D-CONTC/5234/2026 CONTC/1033/2026	SIBA CHARAN SAHU VS PURNA CHANDRA BARIHA, D.E.O, KEONJHAR	RASHMI KANTA ACHARYA VS	// // ()
107	D-CONTC/5478/2026 CONTC/1034/2026	KRUSHNA CHANDRA SAMAL VS PURNA CHANDRA BARIHA, D.E.O, KEONJHAR	RASHMI KANTA ACHARYA VS	// // ()
108	D-CONTC/5787/2026 CONTC/1035/2026	DEBABRATA SEN VS GIRISH S.N., IAS	ADV. VS	// // ()
109	D-CONTC/6040/2026 CONTC/1036/2026	SARAT CHANDRA NAYAK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// // ()
110	D-CRLA/3167/2026 CRLA/179/2026	SARAJU JENA VS STATE OF ODISHA	MANORANJAN KHATUA VS	KUAKHIA /348 /2020 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000120/2020
111	D-CRLA/39785/2025 CRLA/180/2026	BULU JENA @ SARAT VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /267 /2022 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000086/2022
112	D-CRLA/4315/2026 CRLA/181/2026	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	PURUSHOTTAMPUR /334 /2021 A.D.J.,CHATRAPUR(Ganjam) ST/0000008/2022
113	D-CRLA/4380/2026 CRLA/182/2026	RAJANIKANTA PATTNAIK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KHURDA MODEL /471 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000125/2025

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114	D-CRLMC/751/2026 CRLMC/501/2026	RASHMI RANJAN PARIDA VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	CHANDAKA P.S. /183 /2020 J.M.F.C.(II),BHUBANESWAR(Khordha) GR/0000794/2020
115	D-CRLMC/2372/2026 CRLMC/502/2026	KALANDI CHARAN MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AIR FIELD P.S. /366 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001098/2024
116	D-CRLMC/4343/2026 CRLMC/503/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003940/2023
117	D-CRLMC/2724/2026 CRLMC/504/2026	JAWAHAR LAL NAYAK VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	EOW,BHUBANESWAR /10 /2021 PRESIDING OFFICER, DESIGNATED CO CT/0000068/2023
118	D-CRLMC/4357/2026 CRLMC/505/2026	ARUN KUMAR NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /12 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000027/2026
119	D-CRLMC/4370/2026 CRLMC/506/2026	PRASANTA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /170 /2017 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000173/2025
120	D-CRLMC/3522/2026 CRLMC/507/2026	PARAMESWAR KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /182 /2021 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000034/2021
121	D-CRLMC/4433/2026 CRLMC/508/2026	DEBA PRAKASH MAHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARI VS	TARBHA /266 /2022 A.D.J.,SONEPUR(Sonepur) SC/0000039/2023
122	D-CRLMC/4436/2026 CRLMC/509/2026	SK.MANJOR@MANJUR ALAM VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHANDAGIRI P.S. /783 /2024 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CT/0000109/2025
123	D-CRLMC/4300/2026 CRLMC/510/2026	RAJA @ RAJU SAHU VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	JONK /68 /2018 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000242/2018
124	D-CRLMC/4472/2026 CRLMC/511/2026	SANJIB BEHERA VS PRASANTA KUMAR PATTANAIAK	KULDEEP MOHANTY VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug ICC/0000142/2024
125	D-CRLMC/4327/2026	RAJAT KUMAR BEHERA	SOUBHAGYA KUMAR DASH	DHENKANAL TOWN /520 /2024

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	CRLMC/512/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001150/2024
126	D-CRLMC/4418/2026 CRLMC/513/2026	DAHARA@TAPAN PALEI VS STATE OF ODISHA	MANORANJAN MISHRA VS	CHOUDWAR /19 /2018 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000237/2018
127	D-CRLMC/3741/2026 CRLMC/514/2026	KRUSHNA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	BANIGOCHA /45 /2022 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000154/2023
128	D-CRLMC/4480/2026 CRLMC/515/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003942/2023
129	D-CRLMC/4678/2026 CRLMC/516/2026	SANJIB KUMAR NAYAK VS STATE OF ODISHA	RINTU NAYAK VS	NAIKANI-DIHI /27 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000106/2026
130	D-CRLMC/4481/2026 CRLMC/517/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003943/2023
131	D-CRLMC/4386/2026 CRLMC/518/2026	LOVABATI SWAIN@LOVA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	//0 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE ST/0000021/1996
132	D-CRLMC/4470/2026 CRLMC/519/2026	DR.KAMALA TIRKEY@SWAIN@KAMALA TIRKY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	MAHILA P.S.(BBSR) /30 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001451/2022
133	D-CRLMP/4275/2026 CRLMP/206/2026	RAJIB KUMAR PILA VS ANITA PARIDA	RAJENDRA NARAYAN ROUT VS	// JUDGE FAMILY COURT,BALASORE(Bal Crp/0000142/2024
134	D-CRLMP/3651/2026 CRLMP/207/2026	SYED MAHBOB ALI VS STATE OF ODISHA	DURGA PRASAD JENA VS	LALBAG /344 /2025 () //
135	D-CRLMP/4468/2026 CRLMP/208/2026	AKASH DAS VS STATE OF ODISHA	PADMANAVA JENA VS	//0 () //
136	D-CRLMP/4030/2026 CRLMP/209/2026	KONGITI KAMALA @ K.KAMALA VS	BIJAYA KUMAR RAGADA VS	//0 ()

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137	D-CRLMP/2993/2026 CRLMP/210/2026	SUB DIVISIONAL MAGISTRATE, PARLAKHEMUNDI, GAJAPATI DAMODAR PRADHAN VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	// JAGANNATHA PRASAD /534 /2025 () //
138	D-CRLREV/4476/2026 CRLREV/142/2026	PRATIMA MOHAPATRA VS SOUMYASHREE MOHAPATRA	LALATENDU SAMANTARAY VS	//0 3RD A.D.J., CUTTACK(Cuttack) CRA/0000103/2025
139	D-CRLREV/4311/2026 CRLREV/143/2026	RUDRAJYOTI KUNDU VS BIKRAM KESHARI BADAJENA	PRANAB RANJAN CHHATOI VS	//0 SPECIAL JUDGE, (C.B.I.-II),BHUBANESW CRA/0000071/2025
140	D-EXP/52428/2025 EXP/9/2026	KIRANBALA SAHOO VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// () //
141	D-FAO/3750/2026 FAO/71/2026	SUSHILA CHANDRA PARADHAN VS SECRETARY, THE STATE EDUCATION TRIBUNAL, ODISHA	ALOK KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000455/2014
142	D-MACA/5604/2026 MACA/153/2026	SASMITA OJHA VS CHINMAYEE DAS	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000006/2021
143	D-MACA/5602/2026 MACA/154/2026	KAMAL LOCHAN JENA VS ASHOK KUMAR JENA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000027/2022
144	D-MACA/5621/2026 MACA/155/2026	SK. SARAJUDDIN VS SHYAMA SUNDAR PATRA	PRADEEP KUMAR MISHRA VS	// II MACT,CUTTACK(Cuttack) Mac/0000470/2016
145	D-MACA/53009/2025 MACA/156/2026	ASHALATA ROUL VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000093/2023
146	D-MACA/53019/2025 MACA/157/2026	KAILAS CHANDRA ROUL VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000068/2023
147	D-MACA/52639/2025 MACA/158/2026	VARUNA ROAD LINES PVT. LTD. VS NIRANJAN DAS	SURYAKANTA DWIBEDI VS	// III MACT,BALASORE(Baleshwar) Mac/0000152/2015

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148	D-MACA/5634/2026 MACA/159/2026	JAHANA BIBI VS HALIM MOHAMMAD	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000227/2021
149	D-MACA/5779/2026 MACA/160/2026	B.M.,MAGMA, HDI GENERAL INSURANCE CO.LTD.BRAHMESWAR,KHURDA VS SANDHYARANI SAHU	GIRIJA PRASAD DUTTA VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000019/2023
150	D-MACA/5795/2026 MACA/161/2026	LEGAL MANAGER (T.P.CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK VS SARASWATI KUNDU	G.P.DUTTA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000251/2021
151	D-MATA/5864/2026 MATA/53/2026	ASHIRBAD DIGAL VS SUNANDA KANHARA	RAMDAS ACHARY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000510/2023
152	D-MATA/3284/2026 MATA/54/2026	SANJAYA KUMAR SINGH @ SANJAY KUMAR SINGH VS SASMITA SINGH @ SENAPATI	GHANASHYAM MUDULI VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000174/2023
153	D-MATA/5761/2026 MATA/55/2026	APURVA ANDRAP VS SAMITA MISHAL	BIBHU PRASAD CHHUALSINGH VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000006/2025
154	D-RPFAM/3689/2026 RPFAM/51/2026	BHARATI CHAKRA VS PRASANNA KUMAR JENA	BHARAT JALLI VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000010/2022
155	D-RPFAM/4622/2026 RPFAM/52/2026	MEGHARAJ BUDA VS BEDAMATI SUNA @ BUDA	SUNIL KUMAR PANDA VS	// JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000046/2022
156	D-RPFAM/2256/2026 RPFAM/53/2026	SANTOSH NAIK VS SABITA NAIK	SUBHASIS MOHAPATRA VS	// J.M.F.C.,BARAMBA(Cuttack) Crp/0000013/2016
157	D-RPFAM/5739/2026 RPFAM/54/2026	BIJAYA KUMAR MALLIK VS TATINI JENA @ MALLIK	ARIJEET MISHRA VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000269/2013
158	D-RPFAM/48918/2025 RPFAM/55/2026	TAPASI JENA VS SUDHIR CH.JENA@SUDHIR CHANDRA JENA	SOMANATH NANDA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh IA/0000009/2025
159	D-RVWPET/53280/2025	BIKASH CHANDRA PATRA	ADV	//

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	RVWPET/37/2026	VS STATE OF ODISHA	VS	0 //
160	D-RVWPET/6284/2026 RVWPET/38/2026	SWAMI DR.SANKARANANDA SARASWATI VS SWAMI DR. SADANANDA SARASWATI	BAIBASWATA PANIGRAHI VS	// 0 //
161	D-WA/3213/2026 WA/282/2026	ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LIMITED,BBSR VS PRATAP KUMAR SAMAL	NITISH KUMAR MISHRA VS	// 0 //
162	D-WA/5193/2026 WA/283/2026	STATE OF ODISHA VS GHANASHYAM DAS	SURYANARAYAN PATNAIK,A.G.A VS	// 0 //
163	D-WA/5194/2026 WA/284/2026	STATE OF ODISHA VS RABINDRA KUMAR NANDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
164	D-WA/5537/2026 WA/285/2026	RAJKISHORE NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
165	D-WP(C)/4818/2026 WP(C)/4844/2026	SARAT KUMAR KHUNTIA VS BANK OF INDIA, TANGI BRANCH, CUTTACK	PAMI RATH VS	// 0 //
166	D-WP(C)/5271/2026 WP(C)/4845/2026	SARBESWAR DAS VS UNION OF INDIA	NIROD KUMAR SAHOO VS	// 0 //
167	D-WP(C)/5727/2026 WP(C)/4846/2026	KRUSHNA CHANDRA BISWAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
168	D-WP(C)/5768/2026 WP(C)/4847/2026	SOURAV KUMAR MALLICK VS COMMISSIONER CUM SECY, LAW DEPT., GOVT. ODISHA, BHUBANESWAR	SUJATA JENA VS	// 0 //
169	D-WP(C)/5669/2026 WP(C)/4848/2026	SAYED MD AHMED ALI VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
170	D-WP(C)/5784/2026 WP(C)/4849/2026	PRIYADARSHINI SAHOO VS	SOMANATH NANDA VS	// 0

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171	D-WP(C)/5839/2026 WP(C)/4850/2026	STATE OF ODISHA MANAS RANJAN PARIDA VS	SUBHADUTTA ROUSTRAY VS	// // 0
172	D-WP(C)/5713/2026 WP(C)/4851/2026	STATE OF ODISHA RAGHUNATH PAIKARAY VS	MADAN MOHAN SWAIN VS	// // 0
173	D-WP(C)/5551/2026 WP(C)/4852/2026	STATE OF ODISHA AGADHU BISWAL VS	SANJIB KUMAR BHANJADEO VS	// // 0
174	D-WP(C)/5700/2026 WP(C)/4853/2026	STATE OF ODISHA SHAIKH SANWAZ VS	ARIJEET MISHRA VS	// // 0
175	D-WP(C)/5701/2026 WP(C)/4854/2026	COLLECTOR, KORAPUT SHAIKH ASIK VS	ARIJEET MISHRA VS	// // 0
176	D-WP(C)/5734/2026 WP(C)/4855/2026	COLLECTOR, KORAPUT BHASKAR CHANDRA PRADHAN VS	ARUPANANDA GOSWAMY VS	// // 0
177	D-WP(C)/5735/2026 WP(C)/4856/2026	STATE OF ODISHA DEEPAK KUMAR ROUT VS	TUSHAR KANTA NAYAK VS	// // 0
178	D-WP(C)/5255/2026 WP(C)/4857/2026	STATE OF ODISHA GHANASHYAM PATRA VS	ARUN KUMAR ROUT VS	// // 0
179	D-WP(C)/4754/2026 WP(C)/4858/2026	ODISHA POWER TRANSMISSION CORPORATION LIMITED, BHUBANESWAR PABITRA NAIK VS	REENA NAYAK VS	// // 0
180	D-WP(C)/4730/2026 WP(C)/4859/2026	STATE OF ODISHA SANKAR PERISIKA VS	SAMEER KUMAR DAS VS	// // 0
181	D-WP(C)/6001/2026 WP(C)/4860/2026	STATE OF ODISHA DIBYENDU PATRO VS	DAYANIDHI MISHRA VS	// // 0
		THE AUTHORISED OFFICER, ASSET RECOVERY MANAGEMENT BRANCH, PUNJAB NATIONAL BANK, CUTTACK		//

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182	D-WP(C)/5033/2026 WP(C)/4861/2026	GURUPRASAD PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
183	D-WP(C)/5775/2026 WP(C)/4862/2026	NRUSINGH DAS VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
184	D-WP(C)/4406/2026 WP(C)/4863/2026	KANAKLATA BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
185	D-WP(C)/5275/2026 WP(C)/4864/2026	BABAJI CHARAN LENKA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
186	D-WP(C)/5778/2026 WP(C)/4865/2026	TANKADHAR SAHOO VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
187	D-WP(C)/4752/2026 WP(C)/4866/2026	PABITRA NAIK VS STATE OF ODISHA	REENA NAYAK VS	// 0 //
188	D-WP(C)/5138/2026 WP(C)/4867/2026	ILA PADHI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
189	D-WP(C)/4666/2026 WP(C)/4868/2026	RAMA CHANDRA BHOI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
190	D-WP(C)/5747/2026 WP(C)/4869/2026	SHASANKA MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
191	D-WP(C)/5176/2026 WP(C)/4870/2026	HARAPRIYA SAHOO VS DIRECTOR OF MINES, ODISHA, BHUBANESWAR	SOUBHAGYA SUNDAR DAS VS	// 0 //
192	D-WP(C)/5445/2026 WP(C)/4871/2026	AKSHAY KUMAR PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
193	D-WP(C)/5748/2026	BUDU CHICHUAN	KRISHNA CHANDRA SAHU	//

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	WP(C)/4872/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/5703/2026 WP(C)/4873/2026	KHAIRU NISHA BEGUM VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
195	D-WP(C)/5705/2026 WP(C)/4874/2026	MAMTAZ BEGUM VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
196	D-WP(C)/6273/2026 WP(C)/4875/2026	MAHESWAR SAHOO VS THE COLLECTOR, CUTTACK	SONALI PANDA VS	// 0 //
197	D-WP(C)/4858/2026 WP(C)/4876/2026	DEBASIS PATNAIK VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //
198	D-WP(C)/5794/2026 WP(C)/4877/2026	SUVENDU KUMAR DAS VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
199	D-WP(C)/5807/2026 WP(C)/4878/2026	SAILENDRA SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
200	D-WP(C)/5826/2026 WP(C)/4879/2026	PRANGYA PARAMITA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
201	D-WP(C)/5774/2026 WP(C)/4880/2026	SRI SRI GOPINATH DEV BIJE DAMANA, KHURDA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
202	D-WP(C)/5909/2026 WP(C)/4881/2026	SARASWATI SWAIN @ ROUT VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	// 0 //
203	D-WP(C)/5951/2026 WP(C)/4882/2026	PRAFULLA NAYAK VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
204	D-WP(C)/6199/2026 WP(C)/4883/2026	ABINASH NANDA VS	RAJKISHORE SWAIN VS	// 0

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205	D-WP(C)/5842/2026 WP(C)/4884/2026	SAGARIKA MISHRA MAMATARANI SAHOO VS STATE OF ODISHA	NIHAR RANJAN OJHA VS	// // ()
206	D-WP(C)/4627/2026 WP(C)/4885/2026	BINOD KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
207	D-WP(C)/5941/2026 WP(C)/4886/2026	IPSIT DASH VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// () //
208	D-WP(C)/5341/2026 WP(C)/4887/2026	BIDYADHAR BIRTIA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// () //
209	D-WP(C)/5942/2026 WP(C)/4888/2026	PRAKASH CH. BARIK VS INSPECTOR GENERAL OF POLICE, CYBER CRIME POLICE STATION, AHMEDABAD RANGE	ATUL TRIPATHY VS	// () //
210	D-WP(C)/5865/2026 WP(C)/4889/2026	MUKTIKANTA SIAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
211	D-WP(C)/5550/2026 WP(C)/4890/2026	M/S SUSHRITA MISHRA, BHUBANESWAR VS COMMISSIONER (APPEALS), GST AND CENTRAL EXCISE AND CUSTOMS, BBSR	ASIT KUMAR DASH VS	// () //
212	D-WP(C)/5949/2026 WP(C)/4891/2026	CHINDRI CHANDRAMANI VS STATE OF ODISHA	BUDHIRAM DAS VS	// () //
213	D-WP(C)/6041/2026 WP(C)/4892/2026	UNION OF INDIA VS SADHAN KUMAR SINHA	GOPINATH SETHI VS	// () //
214	D-WP(C)/5013/2026 WP(C)/4893/2026	MANGAN SETH VS THE MANAGER (T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD., KHURDA	MANASH RANJAN NAYAK VS	// () //
215	D-WP(C)/5824/2026 WP(C)/4894/2026	MANASI DAS VS GOVT. IN WATER RESOURCES DEPARTMENT, KHURDA	BISWABIHARI MOHANTY VS	// () //

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216	D-WP(C)/5785/2026 WP(C)/4895/2026	SHANTILATA SINGH VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
217	D-WP(C)/5272/2026 WP(C)/4896/2026	MINATI SAHOO VS AUTHORISED CHIEF MANAGER AND AUTHORIZED OFFICER, STATE BANK OF INDIA, MADHUPATNA, CUTTACK	MANAS RANJAN KHATUA VS	// 0 //
218	D-WP(C)/6013/2026 WP(C)/4897/2026	RAJPAL SINGH ROHILLA VS PUNJAB NATIONAL BANK, CIRCLE SASTRA CENTRE BRANCH, SAMBALPUR	MANOJ VERMA VS	// 0 //
219	D-WP(C)/5749/2026 WP(C)/4898/2026	MAHESWAR SAMAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
220	D-WP(C)/5710/2026 WP(C)/4899/2026	DR. DIPTI RANJAN MAHARANA VS RAVENSHAW UNIVERSITY, CUTTACK	AMITABH MISHRA VS	// 0 //
221	D-WP(C)/6021/2026 WP(C)/4900/2026	ANIL KUMAR ROUT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
222	D-WP(C)/5955/2026 WP(C)/4901/2026	GIRISH CHANDRA ROUL VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
223	D-WP(C)/2168/2026 WP(C)/4902/2026	BISWAMBER PATRA VS STATE OF ORISSA	SAMAYA KUMAR RAY VS	// 0 //
224	D-WP(C)/5771/2026 WP(C)/4903/2026	RUPALI PANDI VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
225	D-WP(C)/5012/2026 WP(C)/4904/2026	MANGAN SETH VS THE MANAGER (T.P. HUB) M/S ORIENTAL INSURANCE CO.LTD, KHURDA	MANASH RANJAN NAYAK VS	// 0 //
226	D-WP(C)/5709/2026 WP(C)/4905/2026	BHIMASEN NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
227	D-WP(C)/48139/2025	SITARAM BUDHI BAMAN BEHERA	RAGHUNATH DASMOHAPATRA	//

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	WP(C)/4906/2026	VS THE STATE OF ODISHA	VS	0 //
228	D-WP(C)/5252/2026 WP(C)/4907/2026	SUBASA CHANDRA SATAPATHY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
229	D-WP(C)/5845/2026 WP(C)/4908/2026	M/S PRABHAT CHANDRA DALABEHERA, PLOT NO.3358, GANJAM VS PRINCIPAL COMNR., GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BULDING, BHUBANESWAR	CHITTA RANAJAN DAS VS	// 0 //
230	D-WP(C)/5499/2026 WP(C)/4909/2026	BHIKARI CHARAN JATI VS THE PRINCIPAL, SIDHESWAR DEGREE COLLEGE, BALASORE	UMA CHARAN MISHRA VS	// 0 //
231	D-WP(C)/5852/2026 WP(C)/4910/2026	BAIDHARA SETHI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
232	D-WP(C)/5552/2026 WP(C)/4911/2026	RAJA RANASINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
233	D-WP(C)/5976/2026 WP(C)/4912/2026	M/S.S.K.D.ASSOCIATES, JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
234	D-WP(C)/5855/2026 WP(C)/4913/2026	PRAMITA SETHI VS STATE OF ODISHA	DEEPAK NARENDRA VS	// 0 //
235	D-WP(C)/4690/2026 WP(C)/4914/2026	NATABAR SETHY VS COLLECTOR, NAYAGARH	RAGHUNATH DASMOHAPATRA VS	// 0 //
236	D-WP(C)/5554/2026 WP(C)/4915/2026	M/S KHEMUNDI DIGITAL NETWORK, GANJAM VS COMMISSIONER (APPEALS), GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	ASIT KUMAR DASH VS	// 0 //
237	D-WP(C)/6010/2026 WP(C)/4916/2026	SANGEETA AGARWAL VS STATE OF ODISHA	RADHEYSHYAM CHIMANKA VS	// 0 //
238	D-WP(C)/5674/2026 WP(C)/4917/2026	PRASANTI CHHATOI VS	BISWABIHARI MOHANTY VS	// 0

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239	D-WP(C)/5859/2026 WP(C)/4918/2026	STATE OF ODISHA GANANATH KHARSEL VS	DEEPAK NARENDRA VS	// // 0
240	D-WP(C)/6295/2026 WP(C)/4919/2026	STATE OF ODISHA DHARMAPAD DAS VS	GYANA RANJAN SETHI VS	// // 0
241	D-WP(C)/4970/2026 WP(C)/4920/2026	STATE OF ODISHA SANGRAM KISHOR SAMAL VS	SRINIVAS MOHANTY VS	// // 0
242	D-WP(C)/7/2026 WP(C)/4921/2026	STATE OF ODISHA BIJAY KUMAR SA VS	AFRAAZ SUHAIL VS	// // 0
243	D-WP(C)/6296/2026 WP(C)/4922/2026	STATE OF ODISHA SARAT KUMAR BEHERA VS	GYANA RANJAN SETHI VS	// // 0
244	D-WP(C)/6265/2026 WP(C)/4923/2026	STATE OF ODISHA BISWANATH DAS VS	HARIPAD MOHANTY VS	// // 0
245	D-WP(C)/5758/2026 WP(C)/4924/2026	STATE OF ODISHA SITESH KUMAR SUNDARAY VS	SUDHIR KUMAR MALLICK VS	// // 0
246	D-WP(C)/6297/2026 WP(C)/4925/2026	SUB-REGISTRAR, JATANI, KHURDA SALILA KUMAR SWAIN VS	GYANA RANJAN SETHI VS	// // 0
247	D-WP(C)/6328/2026 WP(C)/4926/2026	STATE OF ODISHA BABU MOHARANA VS	KRISHNA CHANDRA SAHU VS	// // 0
248	D-WP(C)/5861/2026 WP(C)/4927/2026	STATE OF ODISHA M/S PARADEEP PHOSPHATES LIMITED, JAGATSINGHPUR VS	ASHISH KUMAR SAMAL VS	// // 0
249	D-WP(C)/5961/2026 WP(C)/4928/2026	STATE OF ODISHA KABULI BARIK VS	SUSANTA KUMAR BARAL VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/6253/2026 WP(C)/4929/2026	KOINO KIMBAKA VS SUBASH MAJHI	SANTOSH KUMAR DASH VS	// 0 //
251	D-WP(C)/5878/2026 WP(C)/4930/2026	RADHEKRUSHNA MAJHI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
252	D-WP(C)/5835/2026 WP(C)/4931/2026	ALOK KUMAR HOTA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
253	D-WP(C)/3224/2026 WP(C)/4932/2026	SESADEB DAS VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
254	D-WP(C)/5962/2026 WP(C)/4933/2026	BHUBANANANDA PARIDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
255	D-WP(C)/5886/2026 WP(C)/4934/2026	M/S. SURENDRA KUMAR JETHY, CUTTACK VS THE CHIEF COMMISSIONER OF STATE TAX, ODISHA, CUTTACK	ADHIRAJ MOHANTY VS	// 0 //
256	D-WP(C)/6226/2026 WP(C)/4935/2026	TUNI BEHERA @ CHHABI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
257	D-WP(C)/5882/2026 WP(C)/4936/2026	DR. CHINMAY MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
258	D-WP(C)/5952/2026 WP(C)/4937/2026	PHULKERIA TETE VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
259	D-WP(C)/5944/2026 WP(C)/4938/2026	SAMIR KUMAR BHOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
260	D-WP(C)/5946/2026 WP(C)/4939/2026	KSHYANAPRAVA DAS VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
261	D-WP(C)/6238/2026	NABAKISHORE PANDA	ANANTA NARAYAN PATTANAYAK	//

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	WP(C)/4940/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/5776/2026 WP(C)/4941/2026	CHANCHALA PANDA VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
263	D-WP(C)/5806/2026 WP(C)/4942/2026	RATIKANTA ROUT VS SECRETARY TO GOVERNMENTS, COMMERCE AND TRANSPORT DEPARTMENT, ODISHA	SHASHI BHUSAN JENA VS	// 0 //
264	D-WP(C)/6304/2026 WP(C)/4943/2026	M/S JAYANTI SAHOO VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
265	D-WP(C)/3643/2026 WP(C)/4944/2026	BRAJA KISHORE JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
266	D-WP(C)/6412/2026 WP(C)/4945/2026	DUSHMANTA KUMAR PANDA VS UNION BANK OF INDIA	SOUGAT DASH VS	// 0 //
267	D-WP(C)/5808/2026 WP(C)/4946/2026	DIRECTOR, SOFTWARE TECHNOLOGY PARK OF INDIA (STPI),BHUBANESWAR ,KHURDA VS SUJIT KUMAR SETHI	RUDASANTA KUMAR PANDA VS	// 0 //
268	D-WP(C)/4669/2026 WP(C)/4947/2026	SATHA SETHY VS COLLECTOR, NAYAGARH	RAGHUNATH DASMOHAPATRA VS	// 0 //
269	D-WP(C)/5576/2026 WP(C)/4948/2026	SUDHIR KUMAR SAHU VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
270	D-WP(C)/4315/2026 WP(C)/4949/2026	GITANJALI MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
271	D-WP(C)/6044/2026 WP(C)/4950/2026	SAMAPIKA DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
272	D-WP(C)/5834/2026 WP(C)/4951/2026	BHARATI RAY VS	UPENDRA KUMAR SAMAL VS	// 0

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273	D-WP(C)/5885/2026 WP(C)/4952/2026	MAHANADI COALFIELDS LTD., SAMBALPUR MANORAMA NAIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// // ()
274	D-WP(C)/5730/2026 WP(C)/4953/2026	PRAHALAD CHARAN PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// // ()
275	D-WP(C)/4011/2026 WP(C)/4954/2026	ARUN KUMAR MANDAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // ()
276	D-WP(C)/4922/2026 WP(C)/4955/2026	M/S PD AGRAWAL, CHHATTISGARH VS STATE TAX OFFICER, ANGUL	SWAPNIL ROY VS	// // ()
277	D-WP(C)/5732/2026 WP(C)/4956/2026	PRASANNA KUMAR DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()
278	D-ABLAPL/4405/2026 ABLAPL/1973/2026	SUBHA KANTA PRADHAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /758 /2025 // ()
279	D-ABLAPL/3342/2026 ABLAPL/1974/2026	SUMAN SWAIN @ SOUMYA RANJAN SWAIN VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	KRUSHANANDAPUR /157 /2025 // ()
280	D-ABLAPL/4428/2026 ABLAPL/1975/2026	FARUK @ FARUK KHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PLANTSITE /102 /2026 // ()
281	D-ABLAPL/4176/2026 ABLAPL/1976/2026	SAROJ PARIDA @ KALIA PARIDA VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /63 /2026 // ()
282	D-ABLAPL/4429/2026 ABLAPL/1977/2026	RANJIT PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /4 /2026 // ()
283	D-ABLAPL/4247/2026 ABLAPL/1978/2026	ANIL SWAIN @ ANIL KUMAR SWAIN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /127 /2013 // ()

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284	D-ABLAPL/4437/2026 ABLAPL/1979/2026	RAMESH KHORA @ KHARA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	RAYAGADA TOWN /177 /2018 () //
285	D-ABLAPL/4351/2026 ABLAPL/1980/2026	KRISH @ KRISHU @ ASHUTOSH MALLIK VS STATE OF ODISHA	RAKESH BEHERA VS	DHENKANAL TOWN /56 /2026 () //
286	D-ABLAPL/4364/2026 ABLAPL/1981/2026	ADHARA BEHURIA @ ADHARA KUMAR BEHURIA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /633 /2025 () //
287	D-ABLAPL/4484/2026 ABLAPL/1982/2026	SIBARAM PRADHAN @ SIBA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /34 /2026 () //
288	D-ABLAPL/4389/2026 ABLAPL/1983/2026	MINA KIMBAKA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GUDARI /8 /2020 () //
289	D-ABLAPL/3572/2026 ABLAPL/1984/2026	BICHITRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 J.M.F.C,PARJANG(Dhenkanal) 2(A)CC/0000178/2025
290	D-ABLAPL/4144/2026 ABLAPL/1985/2026	SHIV @ SHIB PRATAP SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KOSAGUMUDA /29 /2021 () //
291	D-ABLAPL/4305/2026 ABLAPL/1986/2026	RAJENDRA KUMAR SAMAL VS STATE OF ODISHA(VIG.)	UMESH KUMAR LENKA VS	BHUBANESWAR VIGILANCE /1 /2011 () //
292	D-ABLAPL/4427/2026 ABLAPL/1987/2026	ARATI GHADEI @ ARATYALOK GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /13 /2026 () //
293	D-ABLAPL/3965/2026 ABLAPL/1988/2026	SAHADEV PUJARI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /221 /2024 () //
294	D-ABLAPL/4399/2026 ABLAPL/1989/2026	SK. HUSSAIN @ SK. RAJU VS UNION OF INDIA (NCB)	SITIKANT MISHRA VS	NCB BHUBANESWAR /10 /2025 () //
295	D-ABLAPL/4587/2026	KALYANI SAHOO	RAMESH CHANDRA ROUT	KUJANGA /32 /2026

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	ABLAPL/1990/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/4407/2026 ABLAPL/1991/2026	DIAALI NAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	MOTANGA /336 /2025 () //
297	D-ABLAPL/4589/2026 ABLAPL/1992/2026	SUNIL KUMAR SWAIN @ BUNU @ SUNIL SWAIN VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	BARANGA /62 /2026 () //
298	D-ABLAPL/4594/2026 ABLAPL/1993/2026	SATYAVAMA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
299	D-ABLAPL/3398/2026 ABLAPL/1994/2026	SIBARAM PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	SHERAGADA /464 /2023 () //
300	D-ABLAPL/4395/2026 ABLAPL/1995/2026	DAYANIDHI SAHANI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHANGA /49 /2026 () //
301	D-ABLAPL/4366/2026 ABLAPL/1996/2026	PURNA CHANDRA PATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	DAITARI /13 /2026 () //
302	D-ABLAPL/4367/2026 ABLAPL/1997/2026	JITENDRA KUMAR SATAPATHY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BAGHAMARI /22 /2026 () //
303	D-ABLAPL/4456/2026 ABLAPL/1998/2026	S.K. ABHISEK @ S.K. ABHISHEK VS STATE OF ODISHA	MIHIR KANTA RATH VS	MAHILA P.S. BUXIBAZAR /5 /2026 () //
304	D-ABLAPL/4368/2026 ABLAPL/1999/2026	AMIT KUMAR PANDA VS STATE OF ODISHA	PRAHALLAD SAHU VS	PHULBANI TOWN /354 /2025 () //
305	D-ABLAPL/4511/2026 ABLAPL/2000/2026	NEELAMADHABA SAHU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BADABAZAR /588 /2025 () //
306	D-ABLAPL/4393/2026 ABLAPL/2001/2026	PRASHANTA CHHATAR @ PRANTA CHHATAR VS	BIJAYA KUMAR RAGADA VS	BIJEPUR /198 /2024 ()

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307	D-ABLAPL/4445/2026 ABLAPL/2002/2026	STATE OF ODISHA ANIL KUMAR GOENKA VS STATE OF ODISHA	ABHIJIT DAS VS	// PANDAPADA /15 /2026 ()
308	D-ABLAPL/4517/2026 ABLAPL/2003/2026	JYANA PRAKASH PATRA @ BAPU VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// BYREE /27 /2026 ()
309	D-ABLAPL/4595/2026 ABLAPL/2004/2026	STATE OF ODISHA BIJAY KUMAR DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 ()
310	D-ABLAPL/4560/2026 ABLAPL/2005/2026	STATE OF ODISHA LINGARAJ BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// DELANGA /309 /2025 ()
311	D-ABLAPL/4592/2026 ABLAPL/2006/2026	STATE OF ODISHA SURATHA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	// N.T.P.C. /178 /2025 ()
312	D-ABLAPL/3405/2026 ABLAPL/2007/2026	STATE OF ODISHA AKSHYA BEHERA VS STATE OF ODISHA	SAILENDRA PATTNAIK VS	// INFOVALLY UPD BHUBANESWAR /16 / ()
313	D-ABLAPL/3302/2026 ABLAPL/2008/2026	STATE OF ODISHA NAGEN BINAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PARJANG /93 /2016 ()
314	D-ABLAPL/4283/2026 ABLAPL/2009/2026	STATE OF ODISHA MANIKA DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /77 /2026 ()
315	D-ABLAPL/4243/2026 ABLAPL/2010/2026	STATE OF ODISHA PRASANTA KUMAR NAYAK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// BASUDEVPUR /453 /2025 ()
316	D-ABLAPL/4286/2026 ABLAPL/2011/2026	STATE OF ODISHA CHAKRADHAR PINGUA @ BUDUL VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /46 /2026 ()
317	D-ABLAPL/4374/2026 ABLAPL/2012/2026	STATE OF ODISHA SRIKANTA KUMAR NATH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARSHAGHAI /15 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/4221/2026 ABLAPL/2013/2026	SANJIB KUMAR ROUT VS STATE OF ODISHA	SOUDAMINI MAHANKUDA VS	NAYAPALLI P.S. /123 /2025 () //
319	D-ABLAPL/4383/2026 ABLAPL/2014/2026	RITA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /801 /2024 () //
320	D-ABLAPL/3957/2026 ABLAPL/2015/2026	DAMAYANTI BHOI VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BANSADA /23 /2026 () //
321	D-ABLAPL/4598/2026 ABLAPL/2016/2026	RAMAMANI BARAL VS STATE OF ODISHA	ASHOK DAS VS	PIPLI /75 /2026 () //
322	D-ABLAPL/4603/2026 ABLAPL/2017/2026	TITU MAHARANA @ TITA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	/ /0 () //
323	D-ABLAPL/4333/2026 ABLAPL/2018/2026	KHUKAN MANIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 () //
324	D-ABLAPL/4605/2026 ABLAPL/2019/2026	KAHNUCHARAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 J.M.F.C.,CHHENDIPADA(Anugul) 2(B)CC/0000005/2026
325	D-ABLAPL/4403/2026 ABLAPL/2020/2026	DROUPADI NAYAK @ DRAUPADI NAYAK VS UNION OF INDIA (CBI)	ALEKHA KUMAR SAHOO VS	/ /0 () //
326	D-ABLAPL/4142/2026 ABLAPL/2021/2026	BANTI DASH VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /125 /2025 () //
327	D-ABLAPL/4492/2026 ABLAPL/2022/2026	SIBA PRASAD BEHERA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	NIKIRAI /32 /2026 () //
328	D-ABLAPL/4585/2026 ABLAPL/2023/2026	SAMBIT KUMAR RANA VS STATE OF ODISHA	ABHAS MOHANTY VS	PURI TOWN /380 /2025 () //
329	D-ABLAPL/4495/2026	BAPINA @ BAPI GHADEI	SURESH CHANDRA PRADHAN	PATKURA /456 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2024/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/4382/2026 ABLAPL/2025/2026	DEEPAK NAIK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	DHENKANAL TOWN /48 /2026 () //
331	D-ABLAPL/4512/2026 ABLAPL/2026/2026	BUDHADEV JENA @ BUDHADEB JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TIRTOL /33 /2026 () //
332	D-ABLAPL/4503/2026 ABLAPL/2027/2026	PRAKASH @ PRAKASH SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /92 /2026 () //
333	D-ABLAPL/4526/2026 ABLAPL/2028/2026	DEBA GOLARI @ DEVA GOLARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /8 /2022 () //
334	D-ABLAPL/2135/2026 ABLAPL/2029/2026	MASKUR KHAN VS STATE OF ODISHA	AVIJIT PATNAIK VS	SUNDARGARH SADAR /414 /2025 () //
335	D-ABLAPL/4531/2026 ABLAPL/2030/2026	MANISH SINGH @ MANISH KUMAR SINGH VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /25 /2026 () //
336	D-ABLAPL/4396/2026 ABLAPL/2031/2026	BENGULI MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /390 /2025 () //
337	D-ABLAPL/4541/2026 ABLAPL/2032/2026	RAJA @ RAJAT ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /296 /2015 () //
338	D-ABLAPL/4543/2026 ABLAPL/2033/2026	GAJENDRA ROUT VS STATE OF ODISHA	SOURAV DAS VS	/ /0 () //